

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 691
TO BE ANSWERED ON 21.07.2016
HAMPERING BY WTO IN SOLAR ENERGY PROJECTS

691. **DR. K. GOPAL:**
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether World Trade Organisation's (WTO) recent ruling has hampered the solar energy projects in the country, if so, the details thereof;
- (b) whether the Government has taken up the issue with the WTO as the ruling has dealt a blow to the solar manufacturing industry which was expected to employ a large number of semi-skilled labourers, if so, the details thereof;
- (c) the details of investment made in solar energy sector in the country including Bundelkhand during the last three years and the current year, State-wise;
- (d) whether the Government proposes to review the solar energy policy and set up a renewable regulatory commission with a view to encourage the Indian entrepreneurs to invest in new and renewable energy projects; and
- (e) if so, details thereof?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES (SHRI PIYUSH GOYAL)

- (a):** No, Madam. The ruling has not become effective yet.
- (b):** Yes, Madam. Government of India has filed an appeal in WTO against its ruling.
- (c):** State-wise total estimated investment in Solar energy power projects during last three years and current year assuming an investment of Rs. 6 crore per MW are given in Annexure.
- (d) and (e):** Government has already reviewed the Solar Energy target for grid connected solar power installed capacity and revised to 100 GW by 2022. Regulatory Commissions like Central Electricity Regulatory Commission (CERC) and State Regulatory Commissions (SERCs) already exist and cover solar power also.

**ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA
UNSTARRED QUESTION NO. 691 FOR 21.07.2016**

STATE-WISE ESTIMATED INVESTMENT IN SOLAR POWER PROJECTS

YEAR		2013-14	2014-15	2015-16	2016-17*
S.No	State	Estimated Investment	Estimated Investment	Estimated Investment	Estimated Investment
		(Rs in Cr)	(Rs in Cr)	(Rs in Cr)	(Rs in Cr)
1	Andhra Pradesh	652	761	2611	1836
2	Arunachal Pradesh	0	0	1	0
3	Bihar	0	0	31	240
4	Chhattisgarh	19	3	516	1
5	Gujarat	351	502	715	25
6	Haryana	15	15	16	0
7	Jharkhand	0	0	1	0
8	Karnataka	102	277	409	47
9	Kerala	0	0	78	0
10	Madhya Pradesh	1859	1230	1307	84
11	Maharashtra	896	493	150	0
12	Odisha	105	14	211	0
13	Punjab	45	1013	1319	694
14	Rajasthan	1074	1373	1967	148
15	Tamil Nadu	491	325	5515	1234
16	Telangana	0	368	2165	1608
17	Tripura	0	30	0	0
18	Uttar Pradesh	22	253	433	0
19	Uttarakhand	0	0	217	0
20	West Bengal	30	0	3	24
21	Andaman & Nicobar	0	0	0	0
22	Delhi	13	2	53	58
23	Lakshadweep	0	0	0	0
24	Puducherry	0	0	0	0
25	Chandigarh	13	15	14	0
26	Daman & Diu	0	0	24	0
27	J&K	0	0	6	0
28	Himachal Pradesh	0	0	1	0
29	Mizoram	0	0	1	0
30	Others(PSU/chann el partner)under Rooftop	0	0	350	256
	Total	5686	6672	18113	6254

Note: * As on 30.6.2016

